

ITEM NO.4
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 392/2021

SONU @ PEERA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(LETTER OF WITHDRAWAL FOR I.A. NO. 37852 OF 2021 (APPLICATION FOR GRANT OF PAROLE) AND I.A. NO. 37853 OF 2021 (APPLICATION FOR EXEMPTION FROM FILING OFFICIAL TRANSLATION) IS TO BE LISTED BEFORE LD. REGISTRAR COURT

IA No. 37853/2021 - EXEMPTION FROM FILING O.T.

IA No. 37852/2021 - GRANT OF PAROLE)

Date : 26-07-2021 These matters were called on for hearing today.

For Appellant(s)

Mr Arunav Patnaik, Adv.

Mr Dhananjay Bhaskar Ray, Adv.

Mr. Santosh Kumar - I, AOR

For Respondent(s)

Shashank Shekhar Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Letter filed to withdraw IA Nos. 37852 and 37853 of 2021 be processed as per rules.

RAJESH KUMAR GOEL
Registrar